

Reservation benefits to Poor Scheduled Castes

6560 BABA SUCHA SINGH Will the Minister of WELFARE be pleased to state

(a) whether the reservation benefit for Scheduled Castes is not reaching the poor Scheduled Castes amongst themselves

(b) if so, whether Government propose to make any differentiation between the poor and the rich Scheduled Castes for availing of reservation benefits and

(c) if so the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA) (a) to (c) The safeguards including reservation for Scheduled Castes and Scheduled Tribes in Government services as provided for in the Constitution aim at achieving equality of status and of opportunity. It has been the endeavour of the administration to extend the facility of effective education to the most deserving in the reserved categories through proper educational concessions like Scholarship, special training etc. This approach has resulted in considerable number of Scheduled Castes Scheduled Tribes in more vulnerable and dependant areas getting benefit out of the reservation policy. It may also be stated that under the economic support/poverty alleviation efforts of the Government Scheduled Castes/Scheduled Tribes below poverty line are being assisted to bring them above the poverty line on a continuing basis.

Allocation of Fund for Harishchandra Sagar Project

6561 SHRIMATI VASUNDHARA RAJE Will the Minister of WATER RESOURCES be pleased to state

(a) the total estimated cost of Harishchandra Sagar Medium Irrigation Project in Jhalawar district of Rajasthan,

(b) the details of central assistance provided for this purpose so far,

(c) the total allocation proposed to be made by Union Government for that project during this financial year,

(d) whether there is any proposal to increase this allocation and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) Rs 17.93 crores (1989 price level)

(b) About 0.2 crores of advance plan assistance was provided in addition to Rs 5.91 crores provided under the State Plan

(c) 1990-91 State Plan proposal has not been finalised

(d) and (e) Do not arise

Women's Training Under National Training Project

6562 SHRI K. S. RAO Will the Minister of LABOUR be pleased to state

(a) whether the Directorate General of Employment and Training is launching a crash programme for Women's training under the National Training Project with the assistance of the World Bank

(b) if so the details of the programme

(c) whether it is also proposed to set up a number of new Industrial Training Institutes exclusively for women, and

(d) if so, the details thereof and distribution of these institutes in various States?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) In order to expand and diversify the training facilities for women, suitable-plan schemes have been formulated under National Training Project with World Bank assistance. The schemes envisage assistance to the State Governments for establishment of 100 new Women ITIs/Wings and introduction of new trades in the 64 existing

Women ITIs/Wings. The assistance would be towards equipment, staff, training material as also civil works. Under Central Sector four more Regional Vocational Training Institutes for Women are proposed to be set up besides strengthening and diversifying new trades in the existing National Vocational Training Institute for Women/Regional Vocational Training Institutes for Women. The Women Training Cell in the DGE&T Headquarters is also proposed to be upgraded and strengthened.

(c) Yes, Sir.

(d) A statement is enclosed.

STATEMENT

Statewise opening of new ITIs/Wings for Women

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of ITIs</i>
1.	Andhra Pradesh	13
2.	Assam	3
3.	Gujarat	4
4.	Haryana	5
5.	Kerala	5
6.	Madhya Pradesh	10
7.	Uttar Pradesh	9
8.	West Bengal	4
9.	Maharashtra	9
10.	Bihar	8
11.	Karnataka	10
12.	Tamil Nadu	5
13.	Rajasthan	4
14.	Orissa	6

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of ITIs</i>
15.	Punjab	5
	Total	100

[*Translation*]

**Under Utilisation of Installed Capacity
of Spinfed Mills in Punjab**

6563. S. ATINDER PAL SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the mills of Punjab Spinfed are making under utilisation of their installed capacity;

(b) if so, the names of mills under utilising their capacity and production of which is below their targets alongwith mill-wise details thereof?

(c) the reason for non-utilisation of the installed capacity;

(d) the steps being taken to enable them to utilise their full capacity and the time by which these mills would be able to do so; and

(e) the details of the mill-wise targets fixed for the current year?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). The information is being collected and will be laid on the table of the House as soon as it is ready.

(e) No Mill-wise target has been fixed by the Government.

**Utilisation of Cotton Produced in
Punjab**

6564. S. ATINDER PAL SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are aware that Punjab is the largest finest variety cotton producing state;

(b) if so, whether there is any comprehensive scheme with the Government for the complete consumption of this raw material in the State itself.

(c) whether Government propose to introduce any comprehensive scheme for producing superior quality of cotton cloth of international standards and quality in Punjab;

(d) if so, the complete details in this regard; and

(e) if not the reasons for not setting up textile industries on large scale in Punjab to provide the full benefit of the production to the farmers there?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Punjab produces the largest amount of short/medium staple cotton in the country.

(b) and (c). No, Sir.

(d) Does not arise.

(e) Government allows setting up of